

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL INTERACTIVE
MALLS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	GLOBAL INTERACTIVE MALLS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	14/01/2010
3	Authority under which corporate debtor is incorporated / registered	ROC - DELHI
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100DL2010PTC197971
5	Address of the registered office and Principal office of corporate debtor	A-1/54 , LOWER GROUND FLOOR SAFDER JUNG ENCLAVE, NEW DELHI - 110029
6	Date of Closure of insolvency resolution process	22/12/2020
7	Liquidation commencement date of corporate debtor	15/03/2021 (corrected order dated 15/03/2021 received on 16/03/2021)
8	Name and registration number of the insolvency professional acting as Liquidator	Mahavir Parshad Jain IBBI/IPA-001/IP-P00894/2017-2018/11491
9	Address and e-mail of the Liquidator, as registered with the Board	M-4, Harsha House, Karampura, Commercial Complex, Delhi- 110015 jain.mp54@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	A-1/52, 3rd Floor, Paschim Vihar, New Delhi- 110063 email: jain.mp54@gmail.com
11	Last Date for submission of claims	16/04/2021

Notice is hereby given that the National Company Law Tribunal, New Delhi, Principal Bench has ordered the commencement of liquidation of the GLOBAL INTERACTIVE MALLS PRIVATE LIMITED on 15/03/2021 (corrected order dated 15/03/2021 received on 16/03/2021).

The stakeholders of GLOBAL INTERACTIVE MALLS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 16/04/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : March 17, 2021

Place : New Delhi

Mahavir Parshad Jain

Liquidator of GLOBAL INTERACTIVE MALLS PRIVATE LIMITED

IBBI/IPA-001/IP-P00894/2017-2018/11491

